

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.

(6)

O.A. No. 251/96

Date of Decision 21.8.96

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri G.K. Gaur,  
son of Late A.B.L. Gaur,  
working as Dy. Stores and Purchase Officer,  
in the Central Building Research  
Institute,  
Roorkee (U.P.)-247667

... Applicant

(None for the applicant)

Vs.

1. Council of Scientific &  
Industrial Research  
Anusandhan Bhawan,  
Rafi Marg, N/Delhi-1

2. Director  
Central Building Research Institute  
Roorkee (U.P.)-247667

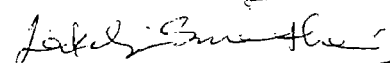
(None for the respondents) ... Respondents

ORDER (JAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (A))

None for the parties even on the second call. It is noticed that the applicant was not present on 17.7.96 and the case has remained on board since 16.8.96.

In the above circumstances, it appears that the applicant is no longer interested in pursuing this case. OA is accordingly dismissed for default and non prosecution.

  
(Smt. Lakshmi Swaminathan)  
Member (J)

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